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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Ciboi Vishau T.v.P. Saiviha

Q. Q. SIVATCUMAIZ.

Course Lur Periner

> corresel for. Respondent.

T. v.P.S.'ViL

C. Jeyerbuler

<u>ORDER</u>

Counsel for petitioner present. Representing counsel for R1 to R3 and R5 present. Counsel representing R7 also present. Counsel for petitioner filed an affidavit giving proof of service of notice on R9 by way of postal receipts. We are satisfied with the service of the said notice. No representation on behalf of R9. In the circumstances, R9 is proceeded ex parte. Counsel for petitioner has filed a status report that has been provided by R6, the copy of which is provided to the counsel for R1 to R3 and R5 for filing the response to the same. Pleadings are complete and the matter is posted for final hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)